

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 12th May, 1980.

NOTIFICATION
INCOME TAX

No.3292(F.No.203/149/80-ITA.II): In continuation of this Department's notification No.2180(F.No.203/14/78-ITA.II) dated 21.2.1978, it is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, New Delhi, the prescribed authority for the purposes of clause(ii) of sub-section(1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(ii) of the Income-tax Rules, 1962 under the category of "scientific research association" in the field of Medical Research subject to the following conditions:-

- i) That the institution will maintain a separate account of the sums received by it for scientific research in the field of medical research.
- ii) That the institution will furnish annual returns of its scientific research activities to the Council for each year by 31st May each year at the latest in such form as may be laid down and intimated to them for this purpose.
- iii) That the institution will furnish an annual audited statement of accounts to the Council for each year by 31st May, each year and in addition send a copy of it to the concerned Income-tax Commissioner.

"Scientific Research Association"
Ayodhya Charitable Trust, Pune.

The notification is effective for a period of 3 years 21.12.1979 to 20.12.1982.

Sd/-

(J.P. SHARMA)

DIRECTOR, THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax(2 copies).
2. Director of Inspection(I.T. & Audit)/Investigation/R.S.&P, New Delhi.
3. Dte. of O&MS(I.T), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, N. Delhi.
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar) Post Box No.4508, New Delhi-110016, with reference to their letter No.18/40/77-Adm.II dated 22.3.1980.
5. Dr.S.S.Dhutada, 577, Shukurarwar Peth, 'Ramprasad' Subhash Nagar, Pune-411002 with reference to his letter dated 6.2.1980 addressed to Prescribed Authority.
6. Comptroller and Auditor General of India(250 copies).
7. Bulletin section of the DI(RS&P), New Delhi.

Sd/-(J.P. SHARMA)

DIRECTOR, THE GOVERNMENT OF INDIA.

AUTHORISED FOR ISSUE

(P.N. VERMA)

ASSISTANT DIRECTOR OF INSPECTION(RS&P).

No.CC/ITA.II/3095/747/RSP/80.

* SHARMA *